

**Shri T. N. Singh:** Are Government giving any money to these firms for storage of this mica?

**Shri K. D. Malaviya:** According to the agreement, the Government have to share the storage charges in England.

#### REQUISITION OF LAND IN TRIPURA

\*1276. **Shri Dasaratha Deb:** (a) Will the Minister of States be pleased to state how many acres of land have been requisitioned by the Government of Tripura till now in Tellamura Manja; and how many families have been affected by the requisitioning in Uttar Pulinpur Manja of Khowai Division in Tripura?

(b) Is it a fact that people whose lands have been requisitioned have no other means of subsistence?

(c) If so, what steps have been taken to protect these tribal people?

The Minister of Home Affairs and States (**Dr. Katju**): (a) to (c). The information is being collected and will be placed on the Table of the House when received.

**Shri Dasaratha Deb:** May I know whether it is a fact that a large number of tribal people have been arrested at present in connection with this land by the police with the help of 500 refugees there?

**Dr. Katju:** When I place the information on the Table of the House, I shall endeavour to answer that question also.

**Shri Biren Dutt:** I have received information yesterday ....

**Mr. Deputy-Speaker:** Order, order; the hon. Member has only to elicit answer.

**Shri Biren Dutt:** I would like to inform the ...

**Mr. Deputy-Speaker:** It is not a question of informing. The hon. Member has to elicit information.

**Shri Biren Dutt:** This question was put to the hon. Minister about a year

ago. The information has not yet been given to us. Now, I have received information that 500 refugees and some tribal people have got into a clash in connection with this land. Will he take any steps?

**Mr. Deputy-Speaker:** Early steps to get information: that is what the hon. Member wants.

**Dr. Katju:** Yes.

#### FOREIGN MISSIONS

\*1277. **Shrimati Maydeo:** Will the Minister of Home Affairs be pleased to state:

(a) whether any new missions were started in India by foreign Missionaries after 1947; and

(b) if so, their numbers in each State?

The Deputy Minister of Home Affairs (**Shri Datar**): (a) and (b). The information is being collected and will be laid on the Table of the House.

**Shri Joachim Alva:** May I know whether the new missionaries allowed to come into this country after 1947 belong to non-descript Christian organisations especially from America, neither belonging to the major sections of Christian life, either the Church of England or the Church of Rome?

**Shri Datar:** The information has to be called. I cannot answer the question before the information is with me.

**Shri S. N. Das:** May I know whether there has been any change in the rules governing the entry of these missionaries from foreign countries?

**Shri Datar:** We made the rules in 1951; they stand good till now.

**Shrimati Maydeo:** May I know if it is our policy also to start missions in other countries?

**Shri Datar:** No, Sir. This is a secular State.